

(e) what will be the functions of both the committees?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) and (b) In terms of the import policy for 1970-71, priority industries are to be granted licences for imported raw materials, components, etc., on the basis of their consumption in the past. Non-priority industries are granted import licences for six-monthly periods based on their entitlements with reference to a based period. Raw material allocations for certain machine-building industries are, however, based on orders in hand, even though such allocations may be in excess of past consumption. Also, in order to stimulate production in priority industries in respect of which there is a rapidly-increasing demand, sponsoring authorities are permitted to recommend allocation of imported raw materials and components in excess of past consumption, in order to make fuller use of existing capacity. Sponsoring authorities have been instructed that determining the quantum of allotment, they should take into consideration all relevant criteria such as existing stocks, licensed capacity etc.

(c) to (e) The Licensing Committee set up under the Registration and Licensing of Industrial Undertakings Rules, 1952 will continue, as at present. However, the grant of licences in certain defined cases will also be considered by the Cabinet Committee for Economic Coordination.

FOREIGN COLLABORATION

1546. SHRI K. L. N. PRASAD: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) whether it is a fact that Government have selected 121 items in which there is scope for foreign collaboration because of "significant technological gaps";

(b) if so, what are the details of the items selected;

(c) whether Government have taken any decision regarding the terms and conditions of collaboration;

(d) whether relaxation will be granted to export-oriented and also to small scale industrial units; and

(e) whether Government propose to open information centres in order to enable entrepreneurs to take in vestment decisions and plan their future activity?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) and (b) Government have recently published an illustrative list of 121 items where significant technological gaps exist in the country's economy and where there could be scope for foreign collaboration. A copy of the list of 121 items is attached.

(c) and (d) The actual terms and conditions for collaboration will be decided on the merits of each case within the broad framework of Government's policy announced from time to time. Some relaxations may be made in exceptional cases, where clearly justified, for substantially export-oriented schemes and to small scale industrial units.

(e) Government has been continuously endeavouring to bring to the notice of entrepreneurs all relevant information which will help their investment decisions.

STATEMENT

ENGINEERING INDUSTRIES

List of Industrial Machinery

1. Cylindrical, tapered, spherical and other special bearings (excluding ball bearing).
2. Selected items of textile machinery like combers, automatic pinn, winding and

- warp finding machines, processing and finishing machinery.
3. Jute Machinery (certain selected items.)
 4. Rayon Machinery.
 5. Specialised printing machinery (for example rotary printing, presses, offset printing presses and composing machinery etc.)
 6. Rubber processing Machinery.
 7. Specialised items of Chemical, Fertilizer and Pharmaceutical machinery.
 8. Coal and Ash-handling plant.
 9. Gears and gear boxes.
 10. Metallurgical equipment including foundry equipments, plant and machinery for such items as L D converters, rolling mills special features of blast furnaces for giving improved productivity and coke oven by-product plants.
 11. Oxygen and Acetylene plant.
 12. Ceramic machinery.
 13. Pulp and Paper Mill Machinery.
 14. Wood processing machinery.
 15. Accelerated freeze drying plant.
 16. Mineral Beneficiation plants.
 17. Specialised equipments for air conditioning and refrigeration and air control equipment such as centrifugal compressors, low temperature freezers transport refrigeration equipment, electrostatic precipitators, silos etc.
 18. Mining machinery: Hydraulic props and electric drills.
- Electrical Engineering Industries:
19. Electromagnetic and time relays.
 20. Railway electrical signalling.
 21. HRC fuses.
 22. Germanium and Silicon Diodes.
 23. Dry Cells and trailing lighting cells.
 24. Electronic instruments and selected electronic components.
25. Selected measuring instruments.
 26. Electro-medical, optical and dental instruments and equipments for medical profession.
 27. DC motors and controls.
 28. Very high frequency electrical equipment.
 29. LT and HT circuit breakers.
 30. Specialised Transformers.
 31. AC motors above 200 HP.
 32. Fractional Horse Power motors.
 33. Variable speed motors.
 34. Power line carrier equipments.
 35. Lightning arrestors.
 36. Selected categories of insulation material for electrical industries.
 37. Flame-proof lamp fittings.
 38. Electric lamps (photo flash pre-focus, infra red, ultra violet, mercury vapour, telephone switchboard).
 39. Lamp components (lead-in wire, filament and fluorescent powder).
 40. Control of refrigerators and air-conditioners.
 41. Specialised surgical equipment, such as blades, needles etc.
 42. AC motor starters for motors above 30 HP.
 43. Hearing aid.
 44. Crane Control gear.
 45. Power capacitors.
 46. CTS and PTS for measuring and protection.
- Metallurgical Industries:-
47. Steel Iron castings.
 48. Alloy Iron Castings.
 49. Non-ferrous semis not produced in the country.
 50. Machine tools & accessories (selected types).
 51. Selected cutting tools.
- Other Miscellaneous Industries:
52. Cast Steel and forged rolls.

53. Silicones.
54. Catalysts.
55. Commercial explosives.
56. Watches.
57. Portable typewriters.
58. Electric typewriters.
59. Data Processing machines.
60. Calculating and adding machines.
61. Precision measuring tools.
62. Programme Control equipment.
63. High duty wharf and floating cranes of all types.
64. Steel Mill Cranes (Class IV duty).
65. Earth moving equipment crawlers, tractors, scrapers excavators, heavy duty dumpers and haulors, payloaders, tractor showels, tyre mounted cranes.
66. Power Tiller.
67. Specialised automobile ancillaries.
68. Mine safety [rescue appliances.
69. Gas testing apparatus for mines.
70. Non-ferrous Metals (Copper, Zinc, Lead).
71. Iron Ore including processes for agglomeration of ore fines.
72. Glass Industry- Polished plate glass, laboratory glass-ware and silica ware.
73. Improved types of agricultural implements and machinery.
74. Pesticides application equipment (special types).
75. Time-pieces (non-conventional).
76. Industrial sewing machines.
77. Gas appliances.
78. Hair spring and other types of delicate and complicated springs.
79. Industrial precision roller chains bigger than 5/8" pitch, simplex, duplex and triplex, bush

- chains, special rollers chains for mechanical handling, buch slot bank, trolley conceyor chains, hollow bearing pen type chains.
80. Special bicycle components, such as multispeed hubs with trigger and twist control.
81. High pressure pipe-fittings of specialised type other than malleable iron fittings.
82. Ship chains and alloy steel chains other than ordinary mild steel Welded link chains.
83. Sophisticated types of valves and cocks.
84. Superior quality sanitary fittings.
85. Fishing hooks.
86. Dyestuffs and intermediates.
87. Iron Ore pelletization including production of sinter feed.
88. Safety razor blades and safety razors.
89. Alloy and special steels including: Coal rolled grain oriented sheets Special alloy steel, Tin-free double reduced or single side-plated tinplates.
Coloured galvanised sheets, plastic coated sheets, there special items of steel etc.
90. Wire thinner than 19g and special wire,
91. Chemical and Industrial Porcelain.
92. Welding electrodes (special types).
93. Duplicators (special types).
94. Machine screws (special types).

CHEMICAL INDUSTRIES Oil

and Chemical Industries

1. Fertilizers (other than single super-phosphate).
2. Selective pesticides.
3. Off-shore oil exploration.
4. Oil refining including the production, of

5. Special additives and chemicals required for the oil industry.
 6. Selected pigments-Chemicals.
 7. Thermoplastics.
 8. Synthetic Rubber.
 9. Detergent alkylates.
 10. Selected drugs and pharmaceuticals
 11. Edible, Pharmaceuticals, photographic and special gelatine.
 13. Chemical Industries:
Alkylamines, Rubber chemicals, Flourinated hydrocarbons, Carbon Tetrachloride, Trichloroethylene, Glycol ethers, Propylene Oxide.
- Paper, Pulp and Allied Industries:
13. Newsprint.
 14. Speciality papers like electrical insulation paper and board, such as cable paper, condenser paper, presspahn, press board, leatheroid, photo lased paper, special type of filter paper. Natural tracing paper, Vegetable parchment paper, Cigarette paper, Carbonising tissues, Stencil base tissues, Tabulating Manila paper, High strength kraft paper like sack bag, wadding, laminating and impregnation base papers, vulcanised fibre sheets, Abrasive Body paper, Chart paper, indicator paper.
 15. Paper & Board Makers felts.
 16. Tyre-cord and special chemical pulp.
 17. Rayon & Synthetic fibres industries: Nylon & polyester yarn/fibre including industrial yarn, polypropylene fibre, polyvinyl alcohol fibre, acrylic fibre.
- Asbestos & Carbon Products
18. Asbestos Packing & Joining.
 19. Graphite electrodes.

20. Midget electrodes and other special carbon products.
21. Graphite crucibles.
22. Timber-based Industries
(i) Fibre Board, (ii) Particle Board, (iii) Moulded Particles Board.
23. Rubber goods manufacturing Industries.
(i) Rubber contraceptives.
(ii) Meteorological Balloons.
(iii) Fire fighting hoses.
(iv) Tennis Balls
(v) Rubber thread used in hosiery.
(vi) Automobile tyres and tubes.
24. Refractories (special types including electro cast refractories).
25. High Tension insulators and Bushings and solid core insulators for railways.
26. Abrasive grains (excluding silicon carbide).
27. Deep Sea Fishing.

SITTING FEES FOR COMPANY DIRECTORS

1547. SHRI BANKA BEHARY DAS: Will the Minister of COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Company Law Board has decided to cancel the sitting fees for company directors for attending their Board meetings and prescribe alternate overall remuneration and perquisites for their duties; and

(b) if so, what are details of the new scheme and the economy expected to be achieved in the management of the companies as a result of this decision?

THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHUNATHA REDDY): (a) Pursuant to the guidelines laid down by Government and laid on the Table of the House, the Company Law Board while approving the terms of appointment